National Company Law Tribunal Allahabad Bench

CPNO. 126 ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M1s Seemant vauta Parakashan Pvt Ltd.

SECTION OF THE COMPANIES ACT/1&B CODE: 252 (3) of the Companies Act of 2013

SI. NO.

Name

Designation

Representation

Signature

<u>1.</u>

DAYL KUMAR

PCS

Petitimo

Jun 6

2. Krishna Dev Vyes

CP NO.126/ALD/2017

Sh. Anil Kumar, PCS for the petitioner company. Sh. Krishna Dev Vyas, CGSC for the ROC. He files his report/reply in respect of the present petition. A copy thereof is provided to the petitioner PCS. The case is fixed for the argument on 11th December, 2017.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)